

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2317  
ANSWERED ON:03.12.2007  
PROJECT PROPOSALS UNDER NCLP  
Jadhao Shri Prakash B.

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government of Maharashtra has submitted any project proposals for Child Labour Education and Rehabilitation, under the National Child Labour Project;
- (b) if so, the details thereof;
- (c) the number of child labour likely to be covered and the amount of central aid sought during each of the last three years and the current year and the aid granted against the demand; and
- (d) the reasons for delay in clearance of the proposals and grant-in-aid this year?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

(a) & (b): While State Governments submit proposals from time to time for sanction of projects under National Child Labour Project (NCLP) Scheme, the projects are sanctioned by the Government on the basis of endemicity of child labour in the district, based on Census data. During the 9th Plan, Solapur and Thane districts of Maharashtra were covered under NCLP Scheme. During the 10th Plan, 11 more districts of Maharashtra, namely, Pune, Ahmadnagar, Sangli, Kolhapur, Jalgaon, Nandurbar, Nanded, Nasik, Yavatmal, Dhule and Beed were included under the NCLP Scheme.

(c): Under the NCLP Scheme, the number of children presently covered in special schools in Maharashtra is 14800. The number of children covered and rehabilitated in last three years is 7619, 9478 and 7214 respectively. Expenditure incurred towards implementation of the Scheme in the State of Maharashtra during the last three years are Rs. 1.68 crore, 1.92 crore and 2.78 crore respectively.

(d): There has been no delay in the clearance of the complete proposals of the identified districts of NCLP received from Maharashtra State and the release of Grants-in -aid to these districts.